

ties, completion of civil works, supply of the required equipment and annual allocation of plan resources.

Modernisation of Delhi and Bombay Airports

*206. SHRI RADHAKANTA DIGAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Public Investment Board has cleared the proposals for the modernisation of Delhi and Bombay airports;

(b) if so, the amount earmarked for the modernisation of these airports; and

(c) the details of the programmes included in the modernisation proposals of these airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The estimated cost of the project is Rs. 294 crores.

(c) The details of the equipment proposed to be installed at these airports under the modernisation programme include:-

- (i) Monopulse Secondary Surveillance Radars co-located with Air Route Surveillance Radar and Airport Surveillance Radar;
- (ii) Modern Terminal Approach Radar Compatible for operations with Monopulse Secondary Surveillance Radars;
- (iii) Airfield Surface Detection Equipment;

(iv) Flight Data Processing System;

(v) Radar Data Processing System;

(vi) Voice Control Communication Switching System;

(vii) Category—III Instrument Landing System for Delhi and Category—II Instrument Landing System for Bombay both on primary and secondary runways; and

(viii) Terminal Very High Frequency Omni Ranges and Co-located Distance Measuring Equipment.

Acquatic Recreation Centre at Alleppey, Kerala

*213. SHRIVAKKOMPURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given on 28 November, 1988 to Unstarred Question No. 2247 regarding Acquatic Recreation Centre at Alleppey, Kerala and state:

(a) whether the project report has since been scrutinised by Government;

(b) if so, whether any assistance has been given for the purpose or sought from international agencies; and

(c) if not, the present stage of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). The proposals do not fit into the pattern of schemes undertaken by Cen-

tral Department of Tourism for financial assistance.

Central Investment Subsidy Scheme

*214. SHRI T. BASHEER:
PROF. P.J. KURIEN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the "Central Investment Subsidy Scheme" for new industrial units being set up in industrially backward districts of the country has been discontinued to certain industries without notice;

(b) if so, what are the reasons for such a decision;

(c) whether various State Governments and other organizations have repeatedly requested Government to review and withdraw this decision; and

(d) if so, the action Government have taken thereon?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d). Apparently, the Hon'ble Member is referring to the discontinuation of Central Subsidy from 22nd September, 1988 to non-manufacturing activities. State Governments and other organisations had represented that the Central Subsidy in respect of such projects sanctioned before 22nd September, 1988, be continued. The Government have since advised all State Governments that in respect of Non-manufacturing activities, the Subsidy disbursed by the State Governments before 30th September, 1989 provided that the projects have been approved by the State Level Committee/District Level Committee before 30th September, 1989, i.e. during the validity of the Central Investment Subsidy Scheme will be eligible for reimbursement by the Central Government.

Allotment of Petrol Pumps and LPG Agencies to Physically Handicapped

*215. SHRI AZIZ QURESHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the number of pumps and L.P.G. agencies allotted to the physically handicapped from 1 January, 1988 till date and now many among them are women?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): 55 Retail Outlets (Petrol/Diesel) and 27 LPG distributorships were allotted to the Physically Handicapped persons from 1st January, 1988 till date.

No separate statistics are maintained in respect of allotments made to women. However, a physical count of the same shows that 10 retail outlets (petrol/diesel) and 3 LPG distributorships were allotted to women in the above category during the relevant period.

Oil find in Cauvery Basin

*216. SHRI PRAKASH CHANDRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned "Another oil find in Cauvery basin" appearing in the Indian Express dated 10 July, 1989;

(b) if so, the details thereof;

(c) the quantity of oil and gas likely to be obtained from that basin; and

(d) the time by which the exploration work is likely to commence there?